SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition (Civil) No.481/2023

AABHA MURALIDHARAN

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(With IA No.80660/2023-CLARIFICATION/DIRECTION)

Date: 04-05-2023 This petition was called on for hearing today.

CORAM:

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Mr. Deepak Prakash, AOR

Mr. Pawan Kr. Dabas, Adv.

Mr. Raneev Dahiya, Adv.

Mr. Vivek Kumar Verma, Adv.

Mr. Nachiketa Vajpayee, Adv.

Ms. Divyangna Malik, Adv.

Mr. Rahul Lakhera, Adv.

Mr. Vardaan Kapoor, Adv.

Mr. Shyam Nair, Adv.

Ms. Vishnu Priya, Adv.

Ms. Disha Gupta, Adv.

Ms. Shwetam Srivastava, Adv.

Ms. Priya Sirohi, Adv. Mr. Parag Sirohi, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following O R D E R

- 1 Mr Deepak Prakash, counsel for the petitioner seeks the permission of the Court to withdraw the Petition.
- 2 The Petition is dismissed as withdrawn.

(CHETAN KUMAR) A.R.-cum-P.S. (SAROJ KUMARI GAUR) Assistant Registrar